

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 341 OF 2016 & IA NO. 24 OF 2017  
APPEAL NO. 243 OF 2015 &  
IA NOS. 396,397 OF 2015 AND 426 OF 2015**

**Dated: 1<sup>st</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Mumbai International Airport Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Amrita Narayan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Aanchal Arora for R-1

Ms. Nishtha Kumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **20.08.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**